

F. No. J-11014/2/2020-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 28th January, 2021

ORDER

The President is pleased to engage **Shri Balram Sharma**, Advocate as Assistant Solicitor General of India for the High Court of Himachal Pradesh at Shimla, as mentioned below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA
ASSISTANT SOLICITOR GENERAL OF INDIA

Name (Shri)	Contact details	Enrollment No.
Balram Sharma	Panchwati Bhawan, SDA Complex, Opposite Block No. 38, Kasumpati, Tehsil & District Shimla, Himachal Pradesh-171009 Mob: 9418010120 Email: balramsharmaadvocate@gmail.com	HIM/77/2004


2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy to:-

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to all Addl. Solicitors General of India
3. All Assistant Solicitors General of India in various High Courts.
4. Registrar, High Court of Himachal Pradesh at Shimla.
5. Shri Balram Sharma, Asst. SGI as above.
6. The Cash (LA) Section, w. r. t. payment of retainerhip fee to the above Asst. SGI w.e.f. the date of this order.
7. The Pay & Account Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
10. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
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